Regularisation of Beldars in CPWD

1196. SHRI K. LAKKAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether more than 600 vacancies of Beldars are lying vacant in various Divisions of CPWD in Delhi/New Delhi for the last more than a year;

(b) whether Government's attention has been drawn to orders issued to fill up some posts from among the Muster-roll staff of C.P.W.D. as mentioned in reply to Unstarred Question No. 1034 dated 24 August, 1981; and

(c) reasons why these vacancies had not been filled up among the eligible candidates of Muster-roll staff of CPWD as yet?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). Orders for absorption of muster roll employees of C.P.W.D. in its work charged establishment were issued in July 1981. Certain clarifications/relaxation sought by CPWD have also been given and the process of absorption of muster roll employees has begun.

Milling of Paddy

1197. SHRI ARJUN SETHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a joint strategy has been evolved by the Food Corporation of India with the State Governments to deal with the problem of milling of paddy procured from farmers; and

(b) if so, the details regarding the scheme of Government and how far success has been achieved therein?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). No scheme has been evolved by Food Corporation of India with various State Governments for milling of paddy procured from farmers. However, in Punjab where maximum quantity of paddy is procured, the Food Corporation of India has worked out certain arrangements in consultation with the State Government for expeditious milling of paddy purchased during 1981-82 season. So far contracts have been entered into with millers of Punjab for milling of 12.24 lakh tonnes of paddy against a total purchase of 16.76 lakh tonnes.

फसल प्रतियोगिता

1198. **श्री कुम्भा राम आर्य :** क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जानकारी है कि राज्य स्तर पर तथा राष्ट्र स्तर पर फसल प्रतियोगिता बन्द कर दी गई है ;

(ख) यदि हां, तो इसके क्या कारण हैं ;

(ग) क्या इन प्रतियोगिताओं को पुनः चालू करने का विचार है ; और

(घ) यदि हां, तो कब और यदि नहीं, तो इसके क्या कारण हैं ?

कृषि तथा ग्रामीण विकास मन्त्रालयों में राज्य मन्त्री (श्री आर० वी० स्वामीनाथन) : (क) और (ख) छठी पंचवर्षीय

योजना के तहत इस योजना का संशोधन करने के लिए अखिल भारतीय फसल प्रतियोगिता योजना को (जो राज्य स्तर प्रतियोगिता से संबधित है) अस्थायी तौर पर समाप्त कर दिया गया है, ताकि धान्य फसलों की बजाय तिलहनों तथा दलहनों पर अधिक बल दिया जा सके।

(ग) जी हां।

(घ) 1982-83 से प्रतियोगिता को फिर से चालू करने के लिए प्रयत्न किए जा रहे हैं।

दिल्ली विकास प्राधिकरण के कार्यालय में पत्रों का उपयुक्त निपटान न करना

1199. **श्री आर० एन० राकेश :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण में प्लाटों तथा कोयला डिपुओं के आबंटन के लिए प्राप्त कितने आवेदन-पत्र पिछले पांच महीनों से विचाराधीन हैं ; और

(ख) उनका निपटान न करने के क्या कारण हैं और उन्हें कब तक निपटाये जाने की संभावना है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) पिछले पांच महीनों के दौरान चार आवेदन-पत्र प्राप्त हुए।

(ख) एक आवेदक के मामले में पहले ही निर्णय लिया जा चुका है और कोयला डिपो स्थल के लिये आबंटन पत्र जारी किया गया क्योंकि उस मामले में सभी औपचारिकतायें पूर्ण कर दी गई थीं। शेष तीन मामले आयुक्त (खाद्य तथा नागरिक पूर्ति) की सिफारिशों के अभाव में तथा कोयला लाइसेंस प्रस्तुत न करने के कारण लम्बित पड़े हैं। आवेदकों से अनुरोध किया जा रहा है कि आवश्यक अपेक्षिताएं पूरी करें ताकि उनके मामलों में निर्णय लिया जाय।

Supply of Unfiltered Water in Mayur Vihar

1200. SHRI ERA ANBARASU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that filtered water is not supplied to Tirlokpuri and Mayur Vihar colonies and the water supplied is just untreated, unfiltered and unfit for human consumption;

(b) whether the water supplied to Mayur Vihar by DDA is not tested to study the fitness of the water for human consumption;

(c) if tested, the results obtaind therefrom; and

(d) whether Government propose to take any action to supply adequate treated and filtered water to these colonies and if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (c). The Delhi Development Authority has informed that as an interim arrangement, tube-wells were sunk for the supply of water to Mayur Vihar Colonies. Samples of water collected from the tubewells, were got tested from reputed/MCD Test houses and only after water was declared potable, it was supplied for human consumption. D.D.A. has further stated that arrangement for chlorination has been done in all the tubewells supplying water for